GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1797 ANSWERED ON:05.03.2015 STRESSED STRANDED POWER PROJECTS Kambhampati Dr. Hari Babu;Karunakaran Shri P.;Maragatham Smt. K.

Will the Minister of POWER be pleased to state:

(a) whether a large number of power projects are non-operational due to shortage of natural gas, environmental clearance, land acquisition etc;

(b) if so, the details thereof, State-wise including Kerala; and

(c) the steps being taken to run all the power projects to meet the demand and supply without being kept pending at various stages?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : The Government has identified power projects of various public and private sector companies in the country which are stressed for want of fuel (coal/gas). The details of such stressed projects (Commissioned/under construction) due to non- availability of coal linkage together with other details such as name of State, Company, in these projects are given at Annex-I. Similar details of the stressed gas power projects are given at Annex-II. As far as issues relating to environmental clearance, land acquisition etc. are concerned, these are dynamic in nature and appropriate follow up action is taken to resolve these issues, as and when they arise.

(c) : The Government of India has promulgated an Ordinance stipulating the methodology to be followed for allocation of cancelled coal blocks. This will benefit both categories i.e those waiting for long term linkage as well as those affected by coal block deallocation. As far as gas based power projects are concerned, any significant relief would depend on increase in domestic gas production.